

(b) One.

(c) Kharagpur (West Bengal).

(d) Land has been acquired and Civil Works have commenced. Supplies of Plant and Machinery have also started.

#### Orders on Foreign Firms for Telephone Exchanges for Metropolitan Cities

1400. SHRIMATI JAYANTI PAT-  
NAIK: Will the Minister of COM-  
MUNICATIONS be pleased to state:

(a) whether Government has plac-  
ed orders with some foreign firms for  
telephone exchanges for the metro-  
politan cities;

(b) if so, the names of the foreign  
firms on which such orders have  
been placed;

(c) for how many telephone ex-  
changes orders have been placed; and

(d) the details thereof?

Name of Metropolitan City	Cross-bar exchange	SPC TAX	SPC local exchange	SPC TELEX exchange
i) Bombay . . . . .	1,90,000 lines	8,000 lines	60,000 lines	6,700 lines
ii) Madras . . . . .	10,000 lines	4,000 lines	10,000 lines	3,700 lines
iii) Delhi . . . . .	1,10,000 lines	8,000 lines	90,000 lines	3,964 lines
iv) Calcutta . . . . .	27,000 lines	4,000 lines	15,000 lines	3,000 lines

सरकारी कम्पनियों द्वारा लेखा परीक्षित  
लेखे प्रस्तुत किया जाना

1401. श्री रतन सिंह राजवा :

श्री सत्येन्द्र नारायण सिंह :

क्या विधि, न्याय और कम्पनी कार्य  
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकारी कम्पनियों के प्रति  
वर्ष सम्बद्ध विभाग को समुचित रूप से  
अग्ने लेखा-परीक्षित लेखे करने होते हैं ;

THE MINISTER OF STATE IN  
THE MINISTRY OF COMMUNICA-  
TIONS (SHRI YOGENDRA MAK-  
WANA): (a) Yes, Sir.

(b) The order for supply of cross-  
bar telephone exchanges SPC Local  
exchanges, SPC Trunk Automatic  
exchanges and SPC Telex exchanges  
for the four metropolitan cities were  
placed on the following firms:—

(i) M/s. Nippon Electric Co. Ltd.,  
Japan.

(ii) M/s. C.ITOH & Co. Ltd., Japan.

(iii) M/s. Mitsubishi Corporation,  
Japan.

(iv) M/s. Nissbo Iwai Corporation,  
Japan.

(v) M/s. Siemens A.G., West Ger-  
many.

(c) During the last seven years  
orders were placed for 62 exchanges.

(d) The number of lines of ex-  
change equipment ordered for differ-  
ent metropolitan cities are shown  
hereunder:

(ख) यदि हां, तो किन किन कम्प-  
नियों द्वारा पिछले वर्ष उपरोक्त नियम  
का उल्लंघन किया गया ; और

(ग) सरकार द्वारा इस बारे में  
क्या कार्यवाही की गई ?

विधि, न्याय और कम्पनी कार्य संतालय  
में उपमंत्री (श्री गुलाम नबी आजाद) :

(क) कानून के उपबन्धों के  
अन्तर्गत सरकारी कम्पनियों के केन्द्रीय या